

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

22/02/2019

O.A./260/81/2013

PRAMOD KUMAR PRADHAN  
-V/S-  
D/O POST

ITEM NO:17

FOR APPLICANTS(S) Adv. : Mr. D.P. Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. D.K. Mallick

Notes of The Registry	Order of The Tribunal		
	<p>As submitted by the Respondents' counsel and as agreed by applicant's counsel this O.A. has become infructuous since the applicant has already retired from service and after retirement he has been imposed punishment for which the O.A. has become infructuous. Ld. Counsel for the respondents has filed copy of reply from the respondents which is taken on record.</p> <p>In view of the above submission, the O.A. is disposed of being infructuous.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA) MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>kb</p>	( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		